

HIGH COURT OF JHARKHAND : RANCHI

NOTIFICATION
THE 06th October, 2016

No. 09 /Accts. Sri Jagat Jyoti Roy, Sri Ratan Sharan and Sri Rinku Kumar Sinha, - all Court Masters of High Court of Jharkhand, Ranchi are hereby appointed on promotion to the post of Deputy Registrar (Non-Judicial), in the Scale of Pay of Rs. 15,600-39,100/- with Grade Pay of Rs.7600/- in PB-III, with effect from the date they assume charge as such.

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, they are directed to exercise their option within one month from the date of issuance of the Notification, to have their pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which they are promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

By order
Sd/- Anil Kumar Choudhary.
Registrar General

Memo No. 11377 /Accts.

Ranchi, Dated 06-10-16

Copy forwarded to the Central Project Co-ordinator I/C, High Court of Jharkhand, Ranchi for publishing it in e-Gazette.


06.10.2016.
Registrar General